

**BEFORE THE HONOURABLE NATIONAL GREEN
TRIBUNAL
WESTERN ZONE BENCH, PUNE**

Original Application No.213 of 2024 [WZ]

In the matter of:

Mr. Raghuvir Sinh Hathibhai Jebalia

...APPLICANT

VERSUS

Dhari Solar Park Pvt. Limited & Ors.

...RESPONDENT

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DATE:

PLACE:

Parth H. Bhatt,
Advocate for Respondent No. 2

BEFORE THE HONOURABLE NATIONAL GREEN
TRIBUNAL

WESTERN ZONE BENCH, PUNE

Original Application No.213 of 2024 [WZ]

Mr. Raghuvir Sinh Hathibhai Jebalia

11B, Chandan, Neels Greenwoods, Neels City Astral, University road,
VTC, Rajkot Gujarat-360005.

...Applicant

VERSUS

1. **Dhari Solar Park Pvt. Limited**, 602, Western Edge-I Off. Western Express Highway Borivali [East], Mumbai, Maharashtra-400066.
2. **Deputy Conservator of Forests**, Gir West Division, Sardarbaug, Junagadh
3. **The Collector**, Jilla Seva Sadan, Rajmahal Campus, Amreli.

...Respondents

REPLY BY WAY OF AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2- DEPUTY CONSERVATOR OF FORESTS, GIR (WEST), PURSUANT TO ORDERS DATED 03.02.2025 & 02.04.2025 PASSED BY THIS HON'BLE TRIBUNAL

I, Chandgude Chirag Macchindra, son of Chandgude Macchindra Haribhau, aged about 30 years, serving as Assistant Conservator of Forests (ACF), Visavadar, and being the authorized signatory of Respondent No. 2 – Deputy Conservator of Forests, Gir (West) Division, Junagadh, do hereby solemnly affirm and state as under in response to the captioned Original

Application No. 213 of 2024:

I state and submit that I am the Assistant Conservator of Forests (ACF), Visavadar. I am competent and authorized to represent and submit the

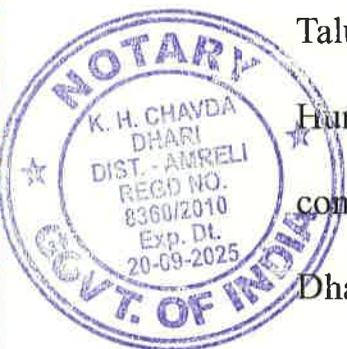


(x)

Chandgude

present Affidavit-in-Reply on behalf of Respondent No. 2, the Deputy Conservator of Forest, Gir (West) Division, Junagadh.

2. I further state and submit that I am familiar with the facts of the case to the extent they pertain to the correspondence made from the office of Respondent No. 2 and therefore, submit that Respondent No. 2 has acted in compliance with all the applicable laws and statutory responsibilities while rendering their obligations.
3. I further submit that the Gir Forest and its surrounding areas, including the Eco-sensitive Zones, are managed by different Forest Divisions, namely: Gir (West) Division Junagadh, Gir (East) Division Dhari, and Junagadh Forest Division.
4. It is submitted that the solar power plant established by Respondent No. 1 is situated at Survey No. 342 paiki 12, 342 paiki 4/2, 342 paiki 7/2, 342 paiki 8/2 and 360 paiki 2 of Village: Monvel, Taluka: Dhari, Distt.: Amreli, which falls under the jurisdiction of the Deputy Conservator of Forests, Gir (East) Dhari. However, few electric transmission cables/lines out of all the transmission cables and towers passes through the division managed by the office of Respondent No. 2. Therefore, Respondent No. 2 has the jurisdiction for the transmission cables of this project falling within Respondent No. 2's territory.
5. It is submitted that on 03.11.2023, M/s. Gaupalak Environment, Wildlife and Marine Life Conservation Trust of Village Sarambhada, Chalala Taluka and Distt: Amreli, Gujarat, filed a complaint before the Gujarat Human Rights Commission, Gandhinagar against the erection and construction work carried out by the Respondent No.1, in the name of Dhari project, erecting overhead transmission towers.



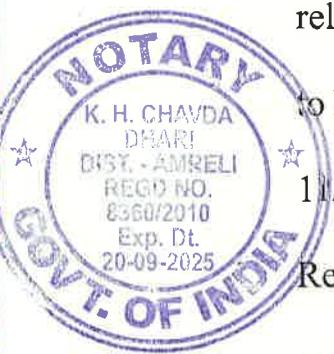
(x)

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6. Thereafter, the Hon'ble Commission was pleased to issue notice to Respondent No. 2 and 3 for submitting a report on 17.02.2024. I say and submit that upon the receipt of the said notice, the higher authority of the office of Respondent No. 2 has immediately directed the undersigned to visit the site and inspect whether the project was carried out in accordance with the conditions stipulated as per the approval granted. A copy of the notice dated 17.02.2024 is herewith marked and annexed as **Annexure R-1.**

7. It is submitted that subsequently, the office of Respondent No. 2 handed over the investigation to Range Forest Officer, Visavadar Range under this concerned division. The Range Forest Officer, Visavadar, after visiting the site, submitted a report. In their report, the Range Forest Officer clearly mentioned that Respondent No. 1 has erected an overhead 11/66 K. V. electric tower instead of laying underground line as per the condition of the approval granted by the competent authority in accordance to revised project plan. A Copy of report dated 22.02.2024, is herewith marked and annexed as **Annexure R-2.**

8. I say and submit that upon directions from the office of Respondent No. 2, the Range Forest Officer, Visavadar, vide letter No. C/JMN/390-91 dated 23.02.2024, issued a notice to Respondent No.1 to submit all relevant papers/documents showing the approval and allowance granted to Respondent No. 1 to erect the overhead transmission electric tower for 11/66 K.V. line. I further submit that despite issuing a notice to Respondent No.1 failed to produce any such documents proving the same. A copy of notice dated 23.02.2024 is attached herewith and marked as **Annexure R-3.**



(x)

Handwritten signature

9. I say and submit that Respondent No.1, in reference to the said notice, sent a Demand letter, bearing No. WRTL/Dhari Solar/23-24/DCF-Gir West/35 dated 22.05.2024, requesting the approval to convert the 66KV overhead transmission line to underground line. A copy of the Demand letter dated 22.05.2024 is attached herewith and marked as Annexure R-4.

10.I say and submit that in reference to the demand letter dated 22.05.2024, the Range Forest Officer, Visavadar, after inspection of the site, submitted a report bearing No. A/JMN/480-82 dated 16.08.2024 stating that the present illegal erection carried out by the company is required to be dealt in accordance with law as per the order dated 12.08.2024 of Gujarat Human Rights Commission. A copy of the letter dated 16.08.2024 is attached herewith and marked as Annexure R-5.

11.I, therefore say and submit that Respondent No. 2 has acted in compliance with all the applicable law and procedure, at every relevant point of time. The Respondent authorities have taken all the necessary steps against the present issues. It is further submitted that with the limited information available with the answering respondent, certain matters relating to the present project are also pending before the Hon'ble High Court of Gujarat and other judicial forums.

12.It is respectfully submitted that the answering respondent is ready and willing to comply with any directions issued by this Hon'ble Tribunal subject to rights of answering respondent.

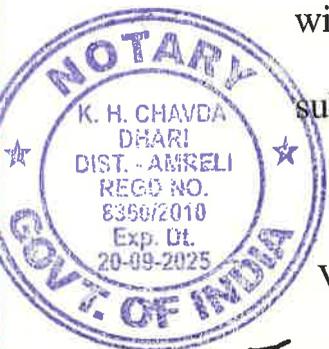
VERIFICATION

Verified at Dhari on this 14th day of

June, 2025. That the contents of the present Affidavit are true and

(x)

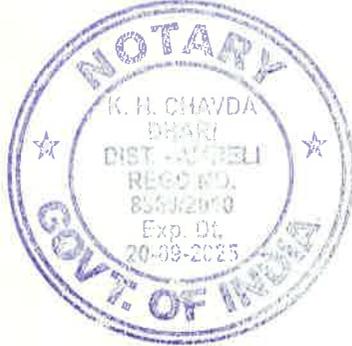
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correct to the best of my knowledge. No part of it is false nor anything material has been concealed therefrom.

Chandgude

DEPONENT



SOLEMNLY AFFIRM BEFORE ME BY
Chandgude Chandgude Mucchiindray
WHO IS IDENTIFIED BY A.C.P. of Visceraster
Self

TO WHOM I KNOW PERSONALLY
DHARI.
DATE : 14/01/25
SERIAL NO. : KHCHAVDA
NOTARY - DHARI

281
2025

ગુજરાત રાજ્ય માનવ અધિકાર આયોગ

કર્મચોગી ભવન, બ્લોક નંબર-૧, પાંચમો માળ, સેક્ટર-૧૦ એ, ગાંધીનગર-૩૮૨ ૦૧૦.

ફોન/ફેક્સ નં. (૦૭૯) ૨૩૨ ૫૭૫૯૬, વેબ સાઇટ: www.hshrc.gujarat.gov.in

(માનવ અધિકાર સંરક્ષણ અધિનિયમ, ૧૯૯૩ની કલમ-૧૩(૪)થી રાજ્ય આયોગને 'દીવાની ન્યાયાલય' ગણવામાં આવેલ છે અને કલમ-૧૩(૫)થી આયોગ સમક્ષની દરેક કાર્યવાહીને 'ન્યાયિક કાર્યવાહી' ગણવામાં આવેલ છે.)

જવાબી પત્રમાં અત્રેના કેસ નંબર અને

કેસ નં. એચઆરસી/૨૦૨૩/AMR/૬૪/લીગલ ૨

તારીખ બિનચૂક દર્શાવવા.

તા. / મહા. / ૨૦૨૨

FAX/E-MAIL/SPEED POST

7 FEB 2024

NOTICE

પ્રતિ

(૧) જીલ્લા મેજિસ્ટ્રેટશ્રી,

કલેક્ટર અને જીલ્લા મેજિસ્ટ્રેટની કચેરી, જી.અમરેલી

(૨) જીલ્લા મેજિસ્ટ્રેટશ્રી,

કલેક્ટર અને જીલ્લા મેજિસ્ટ્રેટની કચેરી, જી.જુનાગઢ.

(૩) શ્રી શૈલેષકુમાર આર. ત્રિવેદી,

આસિસ્ટન્ટ કન્ઝર્વેટર ઓફ ફોરેસ્ટ. (ACF), ગીર

ડીવીઝન, ધારી વેકરિયાપારા, અમરેલી રોડ, ફોરેસ્ટ કોલોની ધારી, જી.અમરેલી.

(૪) નાયબ વન સંરક્ષકશ્રી,

ગીર (પશ્ચિમ) સરદારબાગ કેમ્પસ, જુનાગઢ-૩૬૨૦૧૦

EMAIL: dcf.gir.west@gmail.com

(૫) મેનેજરશ્રી, ધારી સોલાર પાર્ક પ્રા.લી.

C/O. 25. MW DHARI SOLAR PARK PVT.LTD. SURVEY NO.342 P7 P2. 360

P2. 342 P4/P2. 342 P8/P2, 342 P2. VILLAGE- MONVEL TALUKA DHARI.

DIST- AMRELI-365645

EMAIL: dharisolarpark@gmail.com

(૬) સરપંચશ્રી,

વેકરીયાગામ, તા. વિસાવદર, જિ. જુનાગઢ.

(૭) મેનેજીંગ ડિરેક્ટરશ્રી,

ગુજરાત એનર્જી ટ્રાન્સમિશન કોર્પોરેશન લી.(એટકો)સરદાર પટેલ વિદ્યુત ભવન,

રેસકોર્સ, વડોદરા-૩૬૦૦૦૭.

(પાઠ)

(C) Shri Rajnikant A. Parmar, Secretary, Gaupalak, Environment,
Wildlife And Marine Life Conservation Trust.
Add. Sarambhada, Via: Chahala, Tal-Dis. Amreli-365630
Email: wildlifeconservationtrust555@gmail.com,
Mo. 9924095010

વિષય:- મોનવેલ ગામ અમરેલી ખાતે ધારી સોલર પાર્ક પ્રા.લી.ધ્વારા પર્યાવરણ
કાયદાનો ભંગ કરવા બાબત.

સંદર્ભ:- (૧) અરજદારશ્રીને તા.૦૪/૦૧/૨૦૨૪ની રજૂઆત
(૨) તા.૦૯/૦૨/૨૦૨૪ના રોજ થયેલ સુનાવણી

ઉપરોક્ત વિષય અન્વયે રાજ્ય આયોગે તા.૦૯/૦૨/૨૦૨૪ના રોજ નીચે પ્રમાણેનો હુકમ
કરેલ છે:

“Shri Shaileshkumar R. Trivedi, ACF, Gir Division, Dhari, Shri Deepak Rajput, Manager of Dhari Solar Park Pvt Ltd and the applicant Shri Rajnikant A. Parmar, Secretary of Gaupalak Trust have personally remained present before the Commission. The Manager of Dhari Solar Park Pvt Ltd has requested additional time for submitting the report therefore instead of injuncting them as it is conveyed that today no work is going on and they would like to file a reply within one week. The Commission can direct inspection of the said place so that if need be they may be protection of the environment. The matter be listed on 28.02.2024 at 01.00 before the Full Bench. Issue notice to the District Magistrate, Junagadh and District Magistrate, Amreli either to remain personally present or depute a responsible officer before the Commission on the said date. Issue also notice to the District Forest Officer, Gir (West), Sarpanch of Vekariya Village and Gujarat Energy Transmission Corporation Limited to remain personally present before the Commission on the said date.”

તેથી. હુકમમાં જણાવેલ વિગતે તા.૨૮/૦૨/૨૦૨૪ના કલાક ૦૧:૦૦ વાગ્યે રાજ્ય આયોગના કોર્ટ રૂમ નં-૧, કર્મચોગી ભવન, બ્લોક નં.-૧, પાંચમો માળ, સેક્ટર-૧૦ એ, ગાંધીનગર ખાતે જરૂરી માહિતી અને સુસંગત દસ્તાવેજો સહિતના અહેવાલ સાથે અચૂક હાજર રહેવા ફરમાવવામાં આવે છે. જેની નોંધ લેશો.



હુકમથી

(ટી.વી.જોષી)

રજીસ્ટ્રાર(લીગલ),

ગુજરાત રાજ્ય માનવ અધિકાર આયોગ,

ગાંધીનગર

“Gujarat State Human Right Commission”

Karmyogi Bhavan Block No. 1, 5th Flr. Sector – 10A,
Gandhinagar – 382010 Phone/Fax No. (079) 232576,

Website : www.gshrc.gujarat.gov.in

(Human right protection Act, 1993's from section 13(4) state commission is considered as civil court and from section 13(5) before commission every procedure is considered judicial)

Please mention the case Case No. HRC/2023/AMR/64/Legal 2

Number and date in Date : 07/02/2024

The reply letter without fail.

FAX/E-MAIL/SPEED POST

:: NOTICE ::

To,

- (1) District Magistrate shree,
Collector and District Magistrate's office, Dist. Amreli
- (2) District Magistrate shree,
Collector and District Magistrate's office, Dist. Amreli
- (3) Shri Saileshkumar R. Trivedi
Assistant conservator of Forest (ACF) Gir Division, Dhari
Vekariya para, Amreli Road, Forest Collony Dhari, Dist.
Amreli
- (4) Deputy forest protector shri,
Gir(West) Sardar Baug Comps, Junagadh – 362010
Email : def.gir.west@gmail.com

(5) Manager shri Dhari Solar Park Pvt Ltd.

C/o 25, MW Dhari Solar Park Pvt Ltd Survey No. 342
P7/P2, 360 P2, 342 P4/P2, 342 P8/P2, 342 P2 Village,
Monvel, Ta. Dhari, Dist. Amreli – 365645

Email : dharisolarpark@gmail.com

(6) Sarpanch Shri,

Vekariya Village, Ta. Visavadar, Dist. Junagadh

(7) Managing Director shree,

Gujarat energy Transmission corporation Ltd. (Zetco)
Sardar Patel Vidyut Bhavan Race course, Vadodara –
390007

(8) Shri Rajnikant A. Parmar, Secretary, Gaupalak,
Environment, Wildlife And Marine Life Conservation Trust.

Add. Sarambhada, Via : Chalala, Tal.-Dist. Amreli – 365630

Email : wildlifefeconservationtrust555@gmail.com,

Mo. 99240 95010

Subject : At Monvel Village Amreli Dhari Solar
Park Pvt Ltd through environment
law's violation regarding.

Reference : Dt. 09/02/2024 hearing held.

Above subject regarding state commission Dtd.
9/2/2024 following order is made :

“Shri Shaileshkumar R. Trivedi, ACF, Gir Division,
Dhari, Shri Deepak Rajput, Manager of Dhari Solar Park
Pvt Ltd and the applicant Shri Rajnikant A. Parmar,

Secretary of Gaupalak Trust have personally remained present before the commission. The Manager of Dhari Solar Park Pvt Ltd has requested additional time for submitting the report therefore instead of injuncting them as it is conveyed that today no work is going on and they would like to file a reply within one week. The Commission can direct inspection of the said place so that if need by they may be protection of the environment. The matter be listed on 28/02/2024 at 01:00 before the full Bench, Issue notice to the District Magistrate, Junagadh and District Magistrate, Amreli either to remain personally present or depute a responsible officer before the commission on the said date. Issue also notice to the District Forest Officer, Gir (West), Sarpanch of Vekariya Village and Gujarat Energy Transmission Corporation Limited to remain personally present before the Commission on the said date.”

So, in order informed details Dtd. 28/02/2024's hrs 1:00 state commission's court room number – 1 Karmyogi Bhavan, Block No. 1, 5th flr., Sector – 10A, at Gandhinagar necessary information and including compatible Documents with report is to remain present without fail. Pls. Take note of that.

Enclosure : As per Above

By Order



(T.V. Joshi)
Registrar (Legal),
Gujarat State Human Right
Commission
Ganadhinagar

પ્રોજેક્ટ ડેવલપમેન્ટ ડિપાર્ટમેન્ટ હેઠળ છે.

ઉપરોક્ત આયોગના કેસ બાબતે ઉપર જણાવેલ વચ્ચે અધિકૃત અલગ-અલગ વિભાગના અધિકારીઓ દ્વારા DSPPPL હેઠળ બાબતને કાર્ય વિસ્તાર મોકાએ લઈ લેવાને બંનેને તરફથી આ રજાને કાર્યરત કરવા અર્થે જરૂરી મંજૂરી બાબતના સમાચાર સાંપ્રતિક કાર્યાલય બાબત વિગતવાર અર્થે લઈ મોકા કરવામાં આવેલ. આ પ્રક્રિયા દરમિયાન અચળ ઉપર આ રજાને લગત કાર્યવિસ્તારને ધ્યાને રાખતા અચળ સરખંચકી વકેરેયા લઈ સરખંચકી બોલાવેલ હવે સોલાર રજાની બાબતે આ બંને વકેરેયા ગામે આવેલા જેટલા સંબંધિત મુદ્દાની જવાબ લાઈન લઈ અલગ-અલગ આર ટીવીની વિગતો સંબંધિતમાં આવું મોકા મોકા છે કે અર્થે ટીવી મોકા મોકાવેલ, લાઈન બા વિસ્તારમાં લઈ અન્ય તબ ટીવી મોકા વકેરેયા, લા. વિસ્તારમાં વિસ્તારમાં આવેલ છે. વન વિભાગના કાર્યકાર મુજબ મોકાવેલ ગામને કાર્યવિસ્તાર ધારી ગીર પુલ વન વિભાગ હવેલ અને વકેરેયા ગામને કાર્યવિસ્તાર, ગીર પુલ વન વિભાગ-જુનાગઢ હવેલ કરવા છે.

સદરજુ સોલાર રજાની કાર્યકારી હાલ મોકા છે અને પ્રોજેક્ટની વિસ્તારની હવે તબ આર ટીવી તાર હવેલ છે તેમજ આ પ્રોજેક્ટ વિસ્તારમાં આવેલ સંબંધિત મોકા કરલે ર.પ.મરજન મોકા મોકાવેલ છે. સંબંધિત મોકા કરલેલ મોકાવેલ લઈ અર્થે. વન વિભાગ શરૂ આવેલ છે. તેમજ રજાની અર્થે અન્ય મોકા શરૂ આવેલ છે. તથા અર્થે વોક ટીવી મોકાવેલ છે. રજાની સંબંધિત મોકા કરલેલ મોકાવેલ છે. મોકા કરલેલ મોકાવેલ છે.

લાઈન મોકા/અરજી મોકા લા. ૩૧૨/૨૦૨૩ની અર્થે થઈ કરલેલ મોકાવેલ મોકાવેલ મોકાવેલ મોકાવેલ છે.

સદરજુ સોલાર રજા હવે મોકાવેલ મોકાવેલ મોકાવેલ મોકાવેલ છે. તથા હવે મોકાવેલ મોકાવેલ મોકાવેલ મોકાવેલ છે. વન વિભાગની મંજૂરી મોકાવેલ મોકાવેલ મોકાવેલ મોકાવેલ છે. લા. ૩૧૨/૨૦૨૩ની અરજી મોકાવેલ મોકાવેલ મોકાવેલ મોકાવેલ છે. અર્થે મોકાવેલ મોકાવેલ મોકાવેલ મોકાવેલ છે. તથા મોકાવેલ મોકાવેલ મોકાવેલ મોકાવેલ છે. અર્થે મોકાવેલ મોકાવેલ મોકાવેલ મોકાવેલ છે.

- continue

Place : Monvel

Taluko : Dhari

Dt. 22/02/2024

“Panch Daily Work”

| Sr. | Punches Name | Age | Occupation | Resident |
|-----|--------------------------------|-----|------------|--------------------------------|
| 1. | Chandreshbhai | 25 | Agri. | At. Vekariya, Ta. Visavadar |
| 2. | Jenilbhai Dhanjibhai Davara | 32 | Agri. | At. Monvel, Ta. Dhari |

Therefore, we have written above pancho to appear before the officer present at the place in person. The officer present at the place is Shri Deputy Conservator of Forest, Shri Gir (East) forest department Dhari. And Sub-Divisional Magistrate Shri and Deputy Collector Shri Dhari and Assistant Conservator of Forest Shri Dhari R.F.O. Shri Paniya range and Visavadar range Forest officershri. According to his information given by The Hon'ble, Gujarat state Human right commission, Gandhinagar Secretary Shri Gopalak environment wild life and marine life conservation trust, Sarambhada, Ta. Amreli, on the application dtd. 3-11-2023,

regarding the irregularity in the production of solar electricity by solar pvt. Ltd in Monvel village, Dhari taluka, Amreli District pursuant to the notice The Hon'ble Gujarat State Human right commission Gandhinagar, N.H.R.C./2023/AMR/.../.../legal-2 in connection with that notice dtd 17/2/2024 and as per the instruction of shri collector Amreli's letter No. Chi/I.O.R.A./Vashi/.../2023 from dtd. 21-2-2024 we agree to conduct a daily survey of the location, condition and facts of the land in question. And in response to the notice and submission, we hereby get it written daily work in presence the officer concerned, stating the following facts.

The solar energy plant of Dhari solar private ltd. Company at the above mentioned location is located on the land between survey numbers 342 paiki and 360 paiki of moje Monvel Village. Depak kumar Rajput, project manager DSPPL is present as the authorized employee in charge of the management.

In the above, the case of work of the DSPPL plant was examined by all authorized officers of the different departments mentioned above and all the necessary documents regarding the necessary approvals for commissioning this palnt were checked and discussed in detail by the plant manger. During this process, sarpanch shri Vekariya and sarpanch shri Monvel are present at the site keeping in mind the work area related to this plant on cheking the details of the line going to Jetco Sub-Station located

in Vekariya village outside the solar plant and four different towers, it has been found that one tower is in the area of moje Monvel, Dhari and the other three towers are in the area of moje Vekariya, Visavadar. According to the area of the forest department the work area of monvel village comes under the jurisdiction of Dhari Gir, East forest department and the work area of Vekariya village comes under the jurisdiction of Gir-West. Forest department, Junagadh.

The sadar solar plant is currently operational. And three meter high wire fencing has been installed around the project area. Also, 2.5 metres of fencing has been constructed around the sub-station in this project area. The construction of the sub-station control room and the st panel shed is located. And there are four other sheds inside the plant. And there is a watch tower. The 66 KV line going from the plant's sub-station to jetco's sub station is an over head line.

Petitioner shri / Applicant shri submitted his application dtd 3-11-2023 regarding the facts are as follows.

The sadar solar plant falls within the ECO – Sensitive Zone area. And the system for obtaining approval from the forest department applicable to ECO-Sensitive Zones is currently in place. And application made to the commission by the applicant shri dtd 3-11-2023 regarding the said law violation and

procedural laps made regarding 1 to 5 issues related matter representation the present authorized officer through the location verified and its details have been verified by the said officer.

Above informed all facts are as per our written without force, temptation greed, Threat which we panchoes have understood read, and with intelligence the said panch work's facts are correct and true. In return for which we, the pancho, sign below.

Sd/-illegible
Project Manager
DSPPL in person

Signature of Pancho :

(1) Sd/- illegible

(2) Sd/- illegible

Sd/-illegible
R.M. Side
R.F.O.

Sd/-illegible
22/2/2024
Sub-Divisional
Deputy Collector,
Dhari

Sd/-illegible
(N.N. Vaishani)
R.F.O. Junagadh

Sd/-illegible
(S.A. Trivedi)
ACF, Dhari

Sd/-illegible
R.N. Zala
(Deputy Conservator
of forest
Department)

Sd/-illegible
(V.P. Jadeja)
R.F.O. Visavadar

-:: Certificate ::-

This is to certify that this translation English from Gujarati is made by Shri C.B. Brahmbhatt, Advocate

Date : /06/2025

(Adv. C.B. Brahmbhatt)
Enrolment No. G/2584/2015



Office of the Range Forest Officer
Visavadar Range, Gir (West) Division
 Forest Colony, Satadhar Road, Hanumanpara
 Visavadar, Junaagdh - 362130
 E-mail: rfovsr009@gmail.com

No: C 134N/390-391
 /2023-24

29/02/2024
 Date: / /2024

To,
 Director,
 M/s Dhari Solar Park Private Limited,
 Menvel,
 Dhari, Amreli

NOTICE

Sub : M/s Dhari Solar Park Private Limited work permission

Concerning the subject mentioned above, it is to bring to your notice that office of the Range Forest Officer Visavadar has received Notice from DCF Gir West related to Gujarat State Human Rights Commission Case No - HRC/2023/AMR/64/Legal-2 related to M/s Dhari Solar Park Pvt Ltd, Menvel. M/s Dhari Solar Park Pvt Ltd falls within Eco Sensitive Zone of the Gir Sanctuary & National Park. With reference to the said case and knowledge about the case details, visit of the M/s Dhari Solar Park Private Limited was done by the authorities from Revenue Department Amreli, ACF Dhari, Gir East Division and ACF Visavadar, Gir West jointly on 22nd Feb, 2024 to cross check details and verify the said allegation made by trust. It has come to notice that necessary approvals have not been sought from your side and M/s Dhari Solar Park Private Limited has executed the work without required approval from the concerned authorities. So you are directed to submit all relevant papers related to your plant commissioning, approval taken from the respective authorities till date and related details within 5 days from date of receipt of this letter. On failing this, it will be considered as M/s Dhari Solar park Private Ltd has nothing to say and further necessary actions will be taken accordingly.

Vikrant Jadeja

(Vikrantsinh P Jadeja)
 Range Forest Officer - Visavadar
 Gir (West) Division, Junagadh, Gujarat

Copy to : Deputy Chief Conservator of Forest, Gir West Junagadh for knowledge and necessary action

Received
 Amr
 29/02/24
 Project Manager

DHARI SOLAR PARK PRIVATE LIMITED

[Corporate Identification Number CIN : U40106GJ2021PTC114490]
Registered office : C/s Rajshivalay Multi Lotia Bhagol, Plot No 32 Anand Gujarat 388001
Email : dharisolarpark@gmail.com Contact : +91 88795 00273

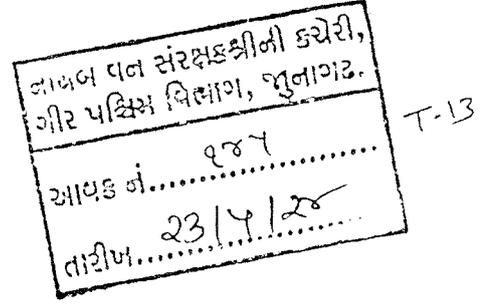
DEMAND LETTER

Ref No: WRTL/Dhari Solar/23-24/DCF-Gir West /35

Date: 22/05/2024

To,

The Deputy Conservator of Forest,
Gir West Division, Sardarbagh Campus,
Junagadh. (dcf.gir.west@gmail.com)



Subject:

- Approval of cable route layout for 66kV underground cable to be laid from 25MW Dhari Solar Project to 66kV Vekariya GETCO Substation

Reference documents:

- Dhari letter Dhari/forest/28 dated 03.04.2024 submitted to PCCF, Gandhinagar office
- Additional Affidavit dated 29.04.2024 filed by our Company

Solar Project Owner Name

- M/s Dhari Solar Park Private Ltd

Solar Project Location:

- 25MW Dhari Solar Project, Survey No: 342P7P2, 360P2, 342P4/P2, 342P8/P2, 342P12 at Monvel, Village Monvel, Ta.Dhari, Dist.Amreli, Gujarat, 365645.

66kV underground cable route location:

- Survey No. 301B, government land, Village Vekariya, Dist Junagadh.
- Length 700 meters X Width 0.70 Meters = 490 Sq. M. (0.049 Hector)

DHARI SOLAR PARK PRIVATE LIMITED

[Corporate Identification Number CIN : U40106GJ2021PTC114490]
Registered office : C/s Rajshivalay Multi Lotia Bhupol, Plot No 32 Anand Gujarat 388001
Email : dharisolarpark@gmail.com Contact : +91 88795 00273

Dear Sir,

1. We have received the directive from Principal Secretary of Forest and Chief Wild Wildlife Warden, Gandinagar Gujarat to convert the 66kV overhead transmission line to underground line.
2. Our solar plant is come under the Amreli jurisdiction and 66kV cable route area come under the Visavdar Junagadh jurisdiction.
3. We hereby submitting you the following documents require for approval of 66kV underground cable route layout as asked by your good office under the check list for Diversion of forest land of Gir wildlife sanctuary area
 - Project Synopsis / Project Detail
 - Topo sheet map
 - Google map
 - Village Map
 - KML file of T/L route uploaded in CD
 - PCCF approval letter

We request you to initiate the approval process from your good office and provide us approval on proposed cable route layout so we can start underground cable laying work.



Thanking you.

For Dhari Solar Park Pvt. Ltd.

Authorized Signatory

CC to:

1. Principal Secretary of Forest and Chief Wild Wildlife Warden Gujarat
2. CCF Wildlife Junagadh
3. The District Magistrate, Collector and District Magistrate Office, Junagadh



રેન્જ કોર્સ્ટ ઓફીસરશ્રીની કચેરી,
સતાધાર રોડ, હનુમાન પરા,
કોર્સ્ટ કોલોની, વિસાવદર, - ૩૬૨૧૩૦,
ફોન નંબર - ૦૨૮૭૩-૨૨૨૨૯૮
ઈ-મેઈલ :- rfovsr009@gmail.com



LIFE
Lifestyle for
Environment

ક્રમાંક :- અ/જમન/૪૮૦-૨/૨૦૨૪-૨૫,

નાયબ વન સંરક્ષકશ્રીની કચેરી,
ગીર પશ્ચિમ વિભાગ, જુનાગઢ.

તા. ૧૬/૧૦/૨૦૨૪

આવક નં. ૩૬૬૦
તારીખ ૨૦/૧૦/૨૪

પ્રતિ,
નાયબ વન સંરક્ષકશ્રી,
ગીર પશ્ચિમ વન વિભાગ,
જુનાગઢ.

વિષય :-

Approval of cable route layout for 66 kv underground cable to be
laid from 25 MW dhari solar project to 66 kv vekriya GETCO
Substation.

સંદર્ભ :-

(૧) આપની કચેરીના પત્રાંક - અ/જમન/ટે.૧૩/૧૭૫૮/૨૦૨૪-૨૫,
તા.૩૧/૦૫/૨૦૨૪

(૨) અત્રેની કચેરીના પત્ર નં. અ/જમન/૨૩૦-૩૨/૨૦૨૪-૨૫, તા.૧૦/૦૬/૨૦૨૪

સાદર ઉપરોક્ત વિષય તથા સંદર્ભ પત્ર અન્વયે જણાવવાનું કે, ધારી સોલાર પાર્ક દ્વારા મોણવેલ ગામ ખાતે આવેલ સોલાર પાર્કમાંથી વેકરીયા આવેલ ૬૬ કે.વી. સબ સ્ટેશન સુધી અંડર ગ્રાઉન્ડ લાઈન પસાર કરવાની કામગીરી માટે વાઈલ્ડ લાઈફ કલીયરન્સ મેળવવા દરખાસ્ત સાદર કરવામાં આવેલ. તથા સંદર્ભ પત્ર (૨)થી અંડર ગ્રાઉન્ડ કેબલ ૬૬ કે.વી. વાઈલ્ડ લાઈફ કલીયરન્સ માટે વાઈલ્ડ લાઈફની દૃષ્ટિએ જોખમ રૂપ નથી. / સુરક્ષિત છે. તે બાબતે સ્લક્ષમ ઓર્થોટીટી તરફથી તેઓનો વન્યપ્રાણીના લગત જોખમ બાબતે જરૂરી આ લાઈન માટે લેખીત અભિપ્રાય જરૂરી હોવાથી તે બાબતે કંપની તરફથી તે સાદર કરવો જરૂરી છે. તે જણાવેલ આ બાબતે કંપની તરફથી તા.૨૫/૦૬/૨૦૨૪ ના રોજ અત્રેની કચેરીએ ૬૬ કે.વી. અંડર ગ્રાઉન્ડ કેબલ રૂટ લે-આઉટ અપ્રુવલ સાદર કરવામાં આવેલ. જે ચીફ ઈલેક્ટ્રીકલ ઈન્સ્પેક્ટરશ્રીની ઓફીસ દ્વારા મંજૂર કરવામાં આવેલ છે. પરંતુ આ અપ્રુવલના સાધનિક કાગળોમાં કોઈ પણ જગ્યાએ વાઈલ્ડ લાઈફને લગત કોઈ પણ પ્રકારના રીસ્ક જોખમ તથા તેને ધ્યાને રાખી આપવામાં આવેલ જરૂરી મંજૂરીમાં આ બાબતોનો ઉલ્લેખ નથી. આ ઉપરાંત તા.૧૨/૦૮/૨૦૨૪ ના રોજ આ કંપનીના કેસ નં. ૬૪/૨૦૨૩ ની ગુજરાત માનવ અધિકારી આયોગ ખાતે કેસની સુનાવણીમાં જસ્ટીસ દ્વારા કંપનીને તેઓના પ્લાન્ટના ૦ થી ૧ કીલોમીટર (અભ્યારણ્ય હદથી) અંદર કંપની દ્વારા કરવામાં આવેલ ગેરકાયદેસર બાંધકામને દુર કરવા માટેની સુચના આપેલ છે. આથી નજીકના ભવિષ્યમાં ૦ થી ૧ કીલોમીટર અંતરમાં આવતા કંપનીના ગેરકાયદેસર બાંધકામને દુર કરવા માટેની સુચના આપેલ છે. આથી જ્યાં સુધી કંપની દ્વારા સાદર કરવામાં આવેલ. અંડર ગ્રાઉન્ડ કેબલ ૬૬ કે.વી.ની દરખાસ્તમાં પણ મોટા પાયે કેરકાર થઈ શકે તેમ છે. આથી જ્યાં સુધી કંપની દ્વારા કરવામાં આવેલ ગેરકાયદેસર બાંધકામ દુર ન કરવામાં આવે ત્યાં સુધી અંડર ગ્રાઉન્ડ કેબલીંગના સાદર કરવામાં આવેલ લે- આઉટ મુજબ કંપનીને આપવાની થતી વાઈલ્ડ લાઈફ કલીયરન્સની દરખાસ્તમાં કોઈ પ્રક્રિયા આગળ વધી શકે તેમ નથી. આથી કંપની દ્વારા સાદર કરવામાં આવેલ વાઈલ્ડ લાઈફ કલીયરન્સની દરખાસ્તમાં કંપની દ્વારા ગેરકાયદેસર બાંધકામ દુર કર્યા બાદ થનાર જગ્યા પરના કેરકારને ધ્યાને રાખી કંપની દ્વારા કરીધી વાઈલ્ડ લાઈફ કલીયરન્સની દરખાસ્ત સાદર કરવાની રહેશે. આથી હાલની ૬૬ કે.વી. અંડર ગ્રાઉન્ડ કેબલીંગની વાઈલ્ડ લાઈફ કલીયરન્સ માટેની દરખાસ્તની મંજૂરી સાદર કરવામાં આવેલ સાધનિક કાગળો મુજબ હાલમાં આખી શકાય તેમ ન હોવાથી દરખાસ્ત કાઈલ કરવામાં આવે છે. જે આપ સાહેબશ્રીને વિદીત થાય.

T-13
16-8-24

સહાયક શ્રી
રેન્જ કોર્સ્ટ ઓફીસર
વિસાવદર રેન્જ વિસાવદર

નકલ રવાના :- (૧) ધારી સોલાર પાર્ક પ્રાઈવેટ લીમીટેડ, રાજ શિવાલય મલ્ટી લોટીયા, ભાગોળ પ્લોટ નં. ૩૨ આણંદ તરફ જાણ થવા માટે
(૨) મદદનીશ વન સંરક્ષકશ્રી વિસાવદર તરફ જાણ થવા માટે.

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૨૧/૦૮

Rang Forest Office's Shri's office
Satadhar Road, Hanuman Para,
'Forest Colloney, Visavadar – 362130
Phone Number – 02873 – 222298
E-mail : rfovsr009@gmail.com



Sr. :- A/JMN/480-82/2024-25,

Date : 16/08/2024

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| Deputy forest conservator Shri's office Gir-West, Department, Junagadh |
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| Inward No. 3980 |
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| Date 20/08/2024 |
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To,

Shri Deputy Conservator

Gir West Forest Department

Junagadh

Sub :- Approval of cable route lay-out for 66 KV
underground cable to be laid from 25 MW Dhari
solar project to 66 KV Vekariya GETCO sub-station.

Reference :- (1) Your office letter number B/JMN//Te.13 /
1758/2024-25.

(2) The letter number of this office – A/JMN/230-
32/2024-25, Dt. 10-6-2024

With respect to the above subject and reference letter,
it is hereby informed that by Dhari solar park at Monvel village
from solar park located at Vekariya 66 KV to the sub-station
underground line passing work for wild life clearance to obtain
the proposal submitted and from reference letter (2) underground

cable 66 K.V. wild life clearance for since an opinion is necessary from the point of view the wild life in this regard, it is not risky/safe. In this case from competent authority their opinion related to wild animal regarding necessary risk for this line written opinion being necessary for that matter from company it must be clear. In that case from company Dtd. 25/06/2024 here at office 66 K.V. underground cable route lay-out approval is submitted from the company. Which chief electrical inspector's office approved it. But in this approval documents in any way wild life regarding any type of risk not taking in to notice in necessary approval not to be cleared. In addition Dtd. 12/8/2024 company case No. 64/2023's at Gujarat Human rights commission in case hearing through justice to the company to its plant's from 0 kilometer (From the sanctuary area) inside illegal construction work done by the company to remove the instruction has given. So, In near future from 0 to 1 K.M. in distance the illegal company's construction is currently respected the same. And the proposal for 66 KV underground cable is also likely to undergo major changes. Therefore, until the illegal construction done by the company is removed, no process can processed in the proposal for wild life clearance to be given to the company as per the prepared lay-out of underground cabling. Therefore, the wildlife clearance proposal submitted by the company will have to be re-submitted the company keeping in mind the changes that will occur in the area after the company removes the illegal construction in the wild life clearance proposal submitted by the company. Therefore, as the proposal for wild-life clearance of the existing 66 K.V. underground cabling cannot be approved at

present as per the prepared supporting documents, the proposal is filed. Which is known to you sir.

Sd/- illegible

Range Forest Officer

Visavadar range, Visavadar

Copy forwarded to :-

(1) Dhari Solar park private Ltd, Raj Shivalay Multi Lotiya
Bhagol Plot No. 32 Toward Anand for information.

(2) Toward Assistant conservator shri Visavadar for information.

Sd/- illegible

16/08/2024

Sd/- illegible

21/08

-:: Certificate ::-

This is to certify that this translation English from Gujarati is made by Shri C.B. Brahmbhatt, Advocate

Date : /06/2025

(Adv. C.B. Brahmbhatt)
Enrolment No. G/2584/2015

640



Office Bhatt and Co <office@bhattandco.in>

OA 213 of 2024 Affidavit in Reply on behalf of Respondent No. 2

1 message

Office Bhatt and Co <office@bhattandco.in>

Mon, Jun 16, 2025 at 12:43 PM

To: Kaushik Kulkarni <kaushikakulkarni@gmail.com>, "info@rgaa.co.in" <info@rgaa.co.in>

Dear sir,

In above captioned matter we are filing our Affidavit in Reply on behalf of Respondent No.2

PFA is the copy of the same.

Kind Regards,
Parth H Bhatt
Advocates

 **Affidavit in Reply of Respondent - 2.pdf**
4010K